

the tender process raises concerns of allowing a contractor of the officials' choosing for the work.

The tenders were floated by the zonal level authorities of the Teynampet zone (zone 9) of the city corporation, under-

ragurubaran and deputy commissioner V Siva Krishna-murthy for comments were in vain.

Community Health Centre building to be constructed at ₹9.68 crore. Minister KN Nehru, Chennai Mayor R Priya, and senior officials were present. ENS

ADDENDUM

INMA INTERNATIONAL LIMITED

(UNDER CORPORATE INSOLVENCY RESOLUTION PROCESS)

To "INVITATION FOR EXPRESSION OF INTEREST" in the matter of Corporate Debtor M/s INMA INTERNATIONAL LIMITED published on 14th June, 2025 in The New Indian Express, Dinamani (Tamilnadu Edition). (a copy of the same can be had on request by email from inmaresolve@gmail.com).

Now the last date for submission of EOI is 30th June, 2025 latest by 5 pm

Accordingly the various dates indicated are modified as under

10	Last date for receipt of expression of interest	30th June, 2025
11	Date of issue of Provisional List of Prospective Resolution Applicants	02nd July, 2025
12	Last Date for submission of Objections to Provisional List	04th July, 2025
13	Date of receipt of Final list of Resolution Applicant	07th July, 2025
14	Issue of RFRP, including Evaluation Matrix and Information memorandum	09th July, 2025
16	Last date of receipt of Resolution plan	On or before 14th July, 2025

For Revised eligibility criteria please write to inmaresolve@gmail.com
All other terms and conditions as given in the earlier invitation will remain the same

Dr. S.R. Shriram Shekher
Resolution Professional
Inma International Limited
IBBI/PA-003/IP-N000144/2017-2018/11598
11, Prayag Apartments, 8-15, Gandhi Nagar, First Main Road, Adyar, Chennai-600 020
Email : inmaresolve@gmail.com
Place : Chennai-20
Date : 24.06.2025

KSEB KERALA STATE ELECTRICITY BOARD LIMITED - E-TENDER EXTENSION NOTICE

O/o the Executive Engineer, Transmission Division,
Nedumkandam, Idukki

E Tender ID No.2025_KSEB_765438 PAC:Rs. 1,09,36,695.72

Last Date: 30.06.2025 03.00 pm

Visit www.etenders.kerala.gov.in and www.kseb.in

Ref : PR/MC1/E567/E-tender/202



HIRING

JAN SHIKSHAN SANSTHAN - CHENNAI

REQUIRES DIRECTOR

Jan Shikshan Sansthan (JSS), Chennai-a leading voluntary agency providing non-formal skill development training to neo-literates, school dropouts, and under privileged youth in rural & urban areas-invites applications for the post of Director.

Position : Director (On a Contractual basis)

Qualification : Graduation from a recognised University/Institution or equivalent

Experience : At least seven years in a supervisory capacity, preferably but not necessarily in the field of Education & social work.

Language : Excellent knowledge of Tamil & English, both written and spoken.

Age : Maximum 55 years as on the last date of application.

Remuneration : ₹30,000 - 35,000/month

Interested candidates may send their application to
The Chairman, Jan Shikshan Sansthan-Chennai, Sree Flats,
Krishnaswamy Street, North Usman Road, T. Nagar, Chennai-600 017

Tel: 9940183945/044 31375062

(9.30 AM to 5 PM- Monday to Saturday)

Email: jsscennai23@gmail.com

Last date to apply: Within one month from the date of this advertisement

भारत सरकार - अंतरिक्ष विभाग / GOVERNMENT OF INDIA - DEPARTMENT OF SPACE
निर्माण एवं अनुसंधान समूह, एसडीएससी-शार / CONSTRUCTION AND MAINTENANCE GROUP, SDSC-SHAR
श्रीहरिकोटा / नेल्लूर (जिला), आंध्र. / SRIHARIKOTA - 524124

संक्षिप्त ई-निविदा सूचना / Brief E-TENDER NOTICE

ई-निविदा सूचना सं./e-Tender Notice No: SHAR/CMD/AC/B2587202/2025-26 & PT-AC-25-007 तिथि/ Date. 20/06/2025

भारत के राष्ट्रपति की ओर से, "एसएमपीसी यूनिट-1 एसडीएससी शार में एपी ड्राइंग स्टेशन (विल्डिंग-125) के लिए स्क्रॉल चिलर और एचयू का प्रतिस्थापन (एयरकंडीशन कार्य)" (अनुमानित लागत: ₹92.21 लाख) - "नियंत्रण केंद्र क्षेत्र में 160 क्वीए यूपीएस, 120 क्वीए यूपीएस एवं बैटरी कक्ष तथा 40 क्वीए यूपीएस एवं बैटरी कक्षों में एयरकंडीशनिंग उपलब्ध कराना (एयरकंडीशन कार्य)" (अनुमानित लागत: ₹28.15 लाख) के लिए ई-निविदा के माध्यम से मद दर निविदाएं आमंत्रित की जाती हैं। निविदा दस्तावेज 07/07/2025 को 14:30 बजे तक डाउनलोड किए जा सकते हैं। विस्तृत सूचना हेतु इच्छुक निविदाकार हमारी वेबसाइट www.isro.gov.in या www.tenderwizard.com/ISRO पर जा सकते हैं।

On behalf of President of India, Item Rate tenders are invited through e-tendering for "Replacement of scroll chiller and AHU for AP drying station (Bldg-125) at SMPUC Unit-I, SDSC SHAR (Aircondition work)" (Estimated cost: ₹92.21 Lakhs) & "Providing Airconditioning to 160 KVA UPS, 120 KVA UPS & Battery Room and 40 KVA UPS & Battery rooms at Control centre area.(Aircondition work)" (Estimated cost: ₹28.15 Lakhs); Tender documents can be downloaded up to 07/07/2025, 14:30 hrs. Interested tenderers may visit www.isro.gov.in or www.tenderwizard.com/ISRO for details.

हस्ताक्षरित- समूह प्रधान, सीएमजी / एसडीएससी शार / Sd/- GROUP HEAD, CMG / SDSC SHAR

ARKA ARKA FINCAP LIMITED

Registered Add: 2504, 25th Floor, One Lodha Place, Senapati Bapat Marg,
Lower Parel, Mumbai - 400013 Maharashtra, India

POSSESSION NOTICE (As per Rule 8(2) of Security Interest (Enforcement) Rules, 2002)

Whereas the undersigned being the Authorized Officer of ARKA FINCAP LIMITED under the Securitization, Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of the powers conferred under section 13 (12) read with Rule 8 of the Security Interest (Enforcement) rules 2002, issued Demand Notices upon the Borrowers/Co-borrowers mentioned below, to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice.

The Borrower/Co-borrowers having failed to repay the amount, notice is hereby given to the Borrower/Co-borrowers and the public in general that the undersigned has taken Physical possession of the property described herein below in exercise of powers conferred on him/ her under Section 13(4) of the said Act read with Rule 8 of the said rules on the below-mentioned dates.

The Borrower/Co-borrowers in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of ARKA FINCAP LIMITED.

The Borrower/Co-borrowers/Mortgagor(s) attention is invited to the provision of Section 13(8) of the SARFAESI Act, in respect of time available, to redeem the secured assets.

Name of Borrower/ Co-borrower	Date of Demand Notice	Date of Possession	Amount mentioned in Possession Notice (Rs.)
1.M/S. K VIJAYA CONSTRUCTIONS (BORROWER)	April 14, 2025	June 20, 2025	Rs. 87,69,667.32/- (Rupees Eighty-Seven Lacs Sixty-Nine Thousand Six Hundred and Sixty-Seven and Paise Thirty-Two only)
2.MR. KARUPPAIAH KANNAN (CO-BORROWER)			
3.Mrs. CHITRA KANNAN (Co-Borrower)			

Description of Properties : All that Piece and Parcel of the property bearing Plot No.312, measuring an extent of 87 Square Meter or 936 Square Feet, together with building constructed thereon, situated at Old Door No.46, New Door No.6, Padi Puthu Nagar, 8th Street, Anna Nagar Western Extension, Chennai - 600101 Comprised in Survey No.253/14 Part of Padi Village, Ambattur Taluk, Chennai District and bounded by: North by: Plot No.306, South by: 8th Street, East by: Plot No.311, West by: Plot No.313.

Place: - Chennai

Date: - June 24, 2025

Sd/-Authorised Officer

ARKA FINCAP LIMITED

Kirloskar Group Company

The mark 'Kirloskar' in the status line is owned by Kirloskar Proprietary Limited and ARKA Fincap Limited is the permitted user.

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